

(8)

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**PRINCIPAL BENCH: NEW DELHI**

**CP NO.778/2012**  
**OA 1215/2001**  
**MA 72/2013**

NEW DELHI THIS THE 8<sup>TH</sup> DAY OF MAY, 2013

**HON'BLE MRS. MANJULIKA GAUTAM, MEMBER (A)**  
**HON'BLE MR. A.K. BHARDWAJ, MEMBER (J)**

1. Sh. Chhail Bihari  
S/o Sh. Lallu Ram  
A-19, Nehru Vihar,  
Near Timarpur, Delhi-110054.
2. Sh. Ashok Kumar Yadav  
S/o Sh. Ram Swaroop Yadav  
R/o Gali No.18, House No.413,  
Gopalpur, Delhi-110009.
3. Sh. Riyaz Baboo  
S/o Sh. Abdul Latiff,  
665, CP Mission Compound,  
Near Kanpur Railway Line,  
Gwalior Road, Jhansi (U.P.)

...Applicants

(Applicant in person)

**VERSUS**

Union of India through

1. Sh. Alok Johri  
General Manager,  
North-Central Railway (Hqr.)  
Subedarganj, Allahabad (U.P.)
2. Sh. R.C. Jat  
Secretary, Railway Board,  
Rail Bhawan, New Delhi.
3. Sh. Shivendra Mohan  
The Chief Workshop Manager,  
North-Central Railway, Jhansi.

...Respondents

(By Advocate: Shri R.L. Dhawan)

**ORDER (ORAL)**

**MRS. MANJULIKA GAUTAM, MEMBER (A):**

Counsel for respondents states that in compliance of the order of this Tribunal dated 03.06.2002, appointment letters have been issued for

three applicants and fourth applicant has since passed away. The appointment letters are taken on record and in view of the same, nothing survives in the petition. CP is accordingly closed. Notices are discharged. If, however, any grievance still remains, the applicants shall be at liberty to seek remedy through appropriate proceedings.

*A. K. Bhardwaj*

**(A.K. Bhardwaj)**

**Member (J)**

*Manjulika Gautam*

**(Manjulika Gautam)**

**Member (A)**

/jk/